

DIVISION BENCH
COURT - I

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/199(KB)2022

IN

C.A.(CAA)/107(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	MANIKARAN POWER SYSTEMS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For the Petitioner

Mr. Ankit Chauraria, Adv.

Mr. Rohit Kr. Kehsri, Adv.

For office of RD, ER

Mr. Sudhir Kapoor , Joint Director

O R D E R

1. Ld. Counsel for the Petitioner present.
2. Mr. Sudhir Kapoor, JD, office of RD, ER seeks two weeks time as a final opportunity to file its report. Time is allowed.
3. Post the matter on **07.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**